

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:111
ANSWERED ON:26.07.2010
FREE MEDICAL CARE TO EPS PENSIONERS
Kumar Shri Kaushalendra;Ramkishun Shri

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to provide free medical/special care for chronic diseases and operations to all pensioners covered under the Employees' Pension Scheme (EPS), 1995;
- (b) if so, the details thereof;
- (c) the existing criteria for commutation of pension under EPS, 1995;
- (d) whether the Government also proposes to review such criteria as per Government sector;
- (e) if so, the details thereof and if not, the reasons therefor;
- (f) whether the Government has introduced free Employees State Insurance (ESI) medical facilities to those who have already availed ESI facilities during service period; and
- (g) if so, the details thereof?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

- (a): No such proposal is under consideration with the Employees' Provident Fund Organisation.
- (b): Does not arise in view of (a) above.
- (c) to (e): As on date, there is no provision for commutation of pension under the Employees' Pension Scheme, 1995 (EPS 1995).
- (f): No, Madam. However, Insured Persons who have retired on superannuation after being insured for not less than 5 years are entitled to Medical Benefit for self and spouse on payment of contribution of Rupees 10/- per month paid for a year in advance under rule 61 of the Employees State Insurance Central Rules, 1950.
- (g): Does not arise in view of (f) above.